

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00377/2017

Jabalpur, this Wednesday, the 04th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Mahesh Chandra Sachdeva, S/o Late Shri M.S. Sachdeva
Aged about 65 yrs. R/o Occupation Retd. from
V.F.J., as Chargeman Grade I (N.T.)
R/o B-2 Astha Parisar, New Ramnagar
Near Surahi Building Adhartal
Jabalpur (M.P.) PIN Code 482004

-Applicant

(By Advocate –**None**)

V e r s u s

1. The Union of India, through The Secretary
Defence Production Department
Ministry of Defence Govt. of India,
136 South Block New Delhi 110001

2. Through the Secretary, Ordnance Factories Board,
Section A Wing Netaji Subhash Chandra Road,
Kolkatta 700001

3. The General Manager, Vehicle Factory
Jabalpur (MP) PIN Code 482009

- Respondents

(By Advocate –**Shri S.P.Singh**)

O R D E R (Oral)

By Navin Tandon, AM:-

None for the applicant.

2. From the order sheet it is seen that on the last two occasions i.e. on 28.03.2019 & 03.07.2019, neither the applicant nor the counsel for the applicant has put appearance.

3. Today also when the matter was called none appeared for the applicant.

4. It seems that the applicant is not interested in prosecuting this matter further.

5. Resultantly, this Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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